

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 12<sup>th</sup> November, 2018  
Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR DIRECTION</b>				
1.	Original Application No. 146/2017(CZ)	Babu Lal Jajoo Vs. State of Rajasthan & 5 Ors.	Mr. M.S.Kachhawa, Adv.	
<b>AFTER NOTICE</b>				
2.	Review Application No. 11/2017(CZ)inO.A. No.93/2016(CZ)	Nature Club of Rajasthan Vs Union of India & Ors.	Mr. Shantanoo Saxena, Adv.	
<b>FOR COMPLETION OF PLEADING</b>				
3.	Original Application No. 47/2016(THC) (W.P.No. 10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Ashwin Rastogi, Adv. for Applicant Mr. O.P.Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A.Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D.Vyash, Adv. Dr. Nupur Bhati, Adv.	
4.	Review Application No. 08/2017(CZ) in O.A.No.30/2015(CZ) <b>(M.A.No.458/17)</b> <b>(M.A.No.541/17)</b>	Procter & Gamble Home Products Ltd. & 9 Ors. Vs P.C. Sharma	Mr. Ajay Gupta, Adv. for Applicant Mr. Sandeep Singh, Adv. Mr. Rohit Sharma, Adv.	
<b>FOR COMPLIANCE</b>				
5.	Original Application No. 64/2016(CZ)	Mahendra Singh Borawat & 3 Ors. (Wind Energy, Plant) Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vivek Choudhary, Adv.	
6.	Original Application No. 63/2016(CZ) <b>(M.A.No.537/17)</b>	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	

**Note : No Hon'ble Members is posted in this Bench. The Cases listed on 12-11-2018 shall be adjourned to 14-12-2018.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)